

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2546
TO BE ANSWERED ON 17TH MARCH, 2017**

STENTS UNDER CGHS

2546. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the stents provided to the beneficiaries under Central Government Health Scheme (CGHS) are of inferior quality;
- (b) if so, the details thereof;
- (c) whether the National Pharmaceutical Pricing Authority (NPPA) has requested to his Ministry to be vigilant about the coronary stents under CGHS; and
- (d) if so, the details thereof and the action taken/proposed to be taken by the Government to ensure that sub-standard quality of stents are not provided by manufacturers/suppliers under CGHS?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a) &(b): CGHS does not procure and provide any stents to its beneficiaries directly and reimburses the cost of procedures at rates prescribed by CGHS to empanelled hospitals. The stents and other products, if any, are supplied by hospital concerned to the patient. Further, no complaint about inferior quality stents having been provided has been received from any CGHS beneficiary.
- (c): National Pharmaceutical Pricing Authority (NPPA) has informed the views expressed by some stakeholders during consultations with NPPA that stents supplied to CGHS stream are very basic. The Ministry is vigilant about all the services being provided to CGHS beneficiaries including stents.
- (d): Since no stents are procured by CGHS, the question of supplying substandard quality stents under CGHS does not arise

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